NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 22.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.78/	-	For propose	Rule 6	Bibekananda Rout Vs Camson Bio
BB/2017		name of IRP	of IB	Technlogies Ltd

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

SIGNATURE

REPRESENTATION TO WHOM

SUTATHA.H

Ph. 9036182667

Pelitones

QUE.H

Counsel for petitioner is present. She requested time to furnish the name of the IRP.

List it on 04.10.2017.

MEMBER (J)

MEMBER (T)